

Prl. District and Sessions Judge
SRI. G S SANGRESHI
PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	APPL.33(C)(2) 1/2019 (Respondent evidence)		Nazarathullah Sharif Vs The Divisional Controller	Lakshmi.S.B S.R.
2	MA(EAT) 2/2019 (EVIDENCE) IA/1/2019		Basavaraju.S.S. Vs The Director, P.U.Director,	Hanumantharayappa DGP
3	E.A.T. 1/2019 (EVIDENCE)		Shivakumar.B. Vs The Commissioner/Director of Pre-University Education.,	Somashekhara B
4	Civil Misc. 195/2020 (ARGUMENTS)		Kempa Boraiah Vs Thimmaiah	G Manjaiah
ISSUE CAUSE NOTICE				
5	IDact of S10 8/2020 (NOTICE)		T.G.Aditya Vs Divisional Controller, K.S.R.T.C., KSP Tumakuru.,	a

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	SC 146/2019 (EVIDENCE)		Tumkur Town Police Station Vs Raghavendra	Public Prosecutor PM
2	SC 37/2020 (REFERRED TO LOK-ADALATH)		Amruthur Police Station Vs Srinivasa T M	Public Prosecutor
3	SPL.C 42/2020 (REFERRED TO LOK-ADALATH)		Amruthur Police Station Vs Srinivasa T M	Public Prosecutor
4	SC 46/2020 (REFERRED TO LOK-ADALATH)		New Extension Police Station Vs Ravi Kumar	Public Prosecutor
5	SPL.C 54/2020 (REFERRED TO LOK-ADALATH)		New Extension Police Station Vs Ravi Kumar	Public Prosecutor
6	SC 61/2020 (REFERRED TO LOK-ADALATH)		Gubbi Police station Vs Alla Bakash	Public Prosecutor
7	SPL.C 69/2020 (REFERRED TO LOK-ADALATH)		Gubbi Police station Vs Alla Bakash	Public Prosecutor
8	CRL.R.P. 66/2020 (ARGUMENTS) IA/1/2020		Venkatesh Vs Sira Police Station	A.Vasantha Kumar
9	SPL.C 335/2020 (REFERRED TO LOK-ADALATH)		Karthik mines and Minerals Department., Vs Kadariyappa	Public Prosecutor
10	SPL.C 340/2020 (FIRST HEARING)		Huliyur Police station Vs Ramaiah	P.P.
11	CRL.R.P. 78/2020 (HEARING) IA/1/2020		Beguriah alias Ramesha Vs The Taluk Executive Magistrate, Kunigal Taluk, Tumkur District	Mahesh P
ARGUMENTS BEFORE CHARGE				
12	SC 25/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Chidananda	Public Prosecutor
13	SPL.C 29/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Chidananda	Public Prosecutor

EVIDENCE ON PROSECUTION

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	SPL.C 451/2019 (EVIDENCE)		Tumkur Town Police Station Vs Raghavendra	Public Prosecutor
15	SC 4/2020 (EVIDENCE)		Range Forest Officer Vs Basavaraju	P.M. Public Prosecutor GN
OBJECTIONS				
16	Crl.Misc. 1199/2020 (BAIL)		Dasappa Vs Excise Police station Tumkur	P.Nagaraj
17	Crl.Misc. 1200/2020 (BAIL)		Sonika Vs Gubbi Police station	Doddashanaiah R V
18	Crl.Misc. 1201/2020 (BAIL)		R.Rakesh Vs Chelur Police Station	Hemasudha Reddy
19	Crl.Misc. 1202/2020 (BAIL)		Rudresh Vs Bellavi Police station	Palakshaiah C
20	Crl.Misc. 1203/2020 (BAIL)		Sameer Vs P.S.I.Gubbi P.S,	T.N.Gururaja
21	Crl.Misc. 1205/2020 (BAIL)		Ravikumar Vs Women Police Station	Thimmaiah M.
22	Crl.Misc. 1206/2020 (BAIL)		Chikkamma Vs Excise police, Gubbi	Ranganathreddy H V
23	Crl.Misc. 1207/2020 (BAIL)		Yashodha Vs Women Police Station	P.Nagaraj
24	Crl.Misc. 1209/2020 (BAIL)		Manjunatha Vs Tavarekere Police station	Manjunatha G
ORDERS ON BAIL u/s 439				
25	Crl.Misc. 1180/2020 (BAIL)		Chandrashekhar H.R. alias Chandra alias Karigowda @ Kulla Vs Huliyurdurga Police station	Veeranna G. Tigadi
26	Crl.Misc. 1185/2020 (BAIL)		Jayanna Vs Koratagere police station	Bhagyalakshmi S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	CrI.Misc. 1193/2020 (BAIL)		Smt.Meenakshi Vs Tumkur Town Police Station	Doddashanaiah R V
28	SC 32/2020 (REFERRED TO LOK- ADALATH)		Gubbi Police station Vs Prasada	Public Prosecutor
29	SPL.C 37/2020 (REFERRED TO LOK- ADALATH)		Gubbi Police station Vs Prasada	Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 135/2018 (NBW)		Kunigal Police station Vs Sameer Khan alias Sebu	Public Prosecutor
2	SPL.C 322/2018 (FRAMING OF CHARGE OR PLEA)		Bescom Vigilance Police station Vs Srinivasa Alias Srinivasa murthy	Public Prosecutor
3	CRL.R.P. 49/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		H.C.Kempegowda Vs G.H. Savitha	B.S.Madhusudhan
4	Crl.Misc. 1161/2020 (ARGUMENTS)		Mulla Ameer Amja Vs Kunigal Police station	Manjunatha G
OBJECTIONS				
5	Crl.Misc. 1178/2020 (BAIL)		Jayalakshamma Vs Tumkur Town Police Station	Chokkareddy
6	Crl.Misc. 1184/2020 (BAIL)		Yashaswini S.T. Vs New Extension Police Station	S.Natesh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Com.O.S 16/2020 (SUMMONS)		Canara Bank, Vs M/S Vee-Raak Computer Service Center.,	Jagadeeshappa
2	Com.O.S 45/2020 (STEPS)		State Bank Of India Vs Mohan D.N.	M A A
3	Com.O.S 46/2020 (STEPS)		State Bank Of India Vs M/s H P K Mobile Gallery	M A A
4	Com.O.S 47/2020 (STEPS)		State Bank Of India Vs M/s G.P.Furniture and Interior Wood Works.,	M A A
5	M.A. 16/2020 (NOTICE)		Poornima Vs Govindappa	H.P.Nataraj
6	Civil Misc. 299/2020 (NOTICE)		The Special Land Acquisition officer Vs G.H.Manjunatha	P.P.
7	Civil Misc. 300/2020 (NOTICE)		The Special Land Acquisition officer Vs C.S.Lakshminarayanaswamy	P.P.
8	Civil Misc. 301/2020 (NOTICE)		The Special Land Acquisition officer Vs Suvarnamma	P.P.
9	Civil Misc. 302/2020 (NOTICE)		The Special Land Acquisition officer Vs Thippenagaiah	P.P.
10	M.A. 19/2020 (ORDERS) IA/1/2020		Nanjappa Vs Rudranamma	S.Natesh
Cases listed below are adjourned due to Covid 19				
11	L.A.C. 153/2019 (await notice)	05-03-2021 (11.00 AM to 02.00PM)	Mangalagowramma Vs Special Land Acquisition officer	Jayarangaiah P R
12	L.A.C. 155/2019 (await notice)	05-03-2021 (11.00 AM to 02.00PM)	D.K.Ramaiah Vs Special Land Acquisition officer	Jayarangaiah P R
13	L.A.C. 156/2019 (await notice)	05-03-2021 (11.00 AM to 02.00PM)	D.N.Ramesh Vs Special Land Acquisition officer	Jayarangaiah P R

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	L.A.C. 157/2019 (await notice)	05-03-2021 (11.00 AM to 02.00PM)	Gangahanumakka Vs Special Land Acquisition officer	Jayarangaiah P R
15	L.A.C. 158/2019 (await notice)	05-03-2021 (11.00 AM to 02.00PM)	Hanumantharayappa Vs Special Land Acquisition officer	Jayarangaiah P R
16	L.A.C. 159/2019 (await notice)	05-03-2021 (11.00 AM to 02.00PM)	G.Krishnappa Vs Special Land Acquisition officer	Jayarangaiah P R
17	L.A.C. 160/2019 (await notice)	05-03-2021 (11.00 AM to 02.00PM)	Govindappa Vs Special Land Acquisition officer	Jayarangaiah P R
18	L.A.C. 66/2019 (FOR ENQUIRY)	09-03-2021	M.S.Rajashekaraiah Vs Special Land Acquisition officer	P.R.Jayarangaiah
19	L.A.C. 67/2019 (FOR ENQUIRY)	09-03-2021	K.V.Kumar Vs Special Land Acquisition officer	P.R.Jayarangaiah
20	L.A.C. 68/2019 (FOR OBJECTION)	09-03-2021	Honnappa Vs Special Land Acquisition officer	P.R.Jayarangaiah
21	L.A.C. 69/2019 (FOR ENQUIRY)	09-03-2021	M.N.Kubendra Vs Special Land Acquisition officer	P.R.Jayarangaiah
22	L.A.C. 70/2019 (FOR ENQUIRY)	09-03-2021	Siddagangamma Vs Special Land Acquisition officer	P.R.Jayarangaiah
23	L.A.C. 51/2017 (await records)	10-03-2021	Puttarangamma Vs Special Land Acquisition officer, Tumkur -Rayadurga Railway, Tumkur	Sannalingaiah
24	Civil Misc. 100/2017 (FOR ENQUIRY) IA/1/2017	12-03-2021	T. V. Rajamma Vs Kudgi Transmission Ltd., No. 38, Cubbon road, Bangalore	Manjunatha G
25	Civil Misc. 101/2017 (FOR ENQUIRY) IA/1/2017	12-03-2021	Venkatagangaiah Vs Kudgi Transmission Ltd., No. 38, Cubbon road, Bangalore	Manjunatha G
26	L.A.C. 17/2017 (EVIDENCE)	12-03-2021	Veerabhadraiah Vs Special Land Acquisition officer, Tumkur-Rayadurga Railway Division, Tumkur	S. Kiran Kumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	L.A.C. 23/2017 (EVIDENCE)	12-03-2021	Chikkarudraiah Vs Special Land Acquisition officer, Tumkur-Rayadurga, Railway division, Tumkur.	S.Kiran Kumar
28	L.A.C. 39/2017 (EVIDENCE)	12-03-2021	Smt. Doddarangamma Vs Special Land Acquisition officer, Tumkur-Rayadurga Railway Division, Tumkur	Mallikarjunaiah M
29	L.A.C. 40/2017 (EVIDENCE)	12-03-2021	Smt. Gowramma Vs Special Land Acquisition officer, Tumkur- Rayadurga Railway Division, Tumkur	S. Kiran Kumar
30	L.A.C. 53/2017 (EVIDENCE)	12-03-2021	Narasappa Vs Special Land Acquisition officer	Hanumantharayappa
31	L.A.C. 89/2017 (EVIDENCE)	12-03-2021	Lakshmma Vs The Special Land Acquisition Officer, Tumakru Raidurga Railway	B.R.Diwakaraswamy
32	L.A.C. 59/2018 (EVIDENCE)	12-03-2021	Asmathunnissa Vs The Special Land Acquisition Officer	N Basavaraju
33	Civil Misc. 155/2019 (EVIDENCE)	12-03-2021	Kempanna Vs KUDIGI Transmission Limited	P.R.Narayanagowda
34	Civil Misc. 156/2019 (EVIDENCE)	12-03-2021	Ramaiah S.N. Vs KUDIGI Transmission Limited	P.R.Narayanagowda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	CRL.R.P. 83/2020 (HEARING) IA/1/2020		A.B.C. Patel Vs Taluk Executive Magistrate, Tumakuru.	K.C.Venkatesh
OBJECTIONS				
2	CrI.Misc. 1194/2020 (BAIL)		Azmath Ulla @ Azmath @ Ajmathulla Vs Kyathsandra Police station	H.C.Anitha

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	M.V.C. 527/2019 (EVIDENCE)		Mahesh.S Vs B.R.Anish	T.S.Janardhana
2	M.V.C. 360/2020 (NOTICE)		Chandrakala J.A. Vs M/s Sharma Transports	Harish Babu
3	R.A. 63/2014 (ARGUMENTS)		T.L.Shiva Kumar Dead by L.Rs. Vs Manjula Reddy Rby her G.P.A.older D.Krishna Kumar Raju	
4	R.A. 65/2014 (ARGUMENTS)		T.L.Shiva Kumar, Dead by Lrs. Vs Rajeev Reddy Rby his G.P.A.holder D.Krishna Kumar Raju	
5	M.V.C. 1006/2019 (EVIDENCE)		Neelamma Vs Chikkamuddaiah.B.H	Chandrashekaraiah.A.S
6	Com.O.S 5/2020 (NOTICE)		Megha Engineering and Infrastructure Ltd., Vs Cauvery Neeravari Nigama Ltd.,	Prakash R P
Cases listed below are adjourned due to Covid 19				
7	Civil Misc. 561/2019 (EVIDENCE) IA/1/2019	11-02-2021	Prema Vs The Karnataka Power Transmission Corporation Limited.,	Prakash R P
8	Civil Misc. 563/2019 (STEPS)	12-02-2021	Basavaraju Vs Assistant Executive Engineer	Dakshinamurthy M
9	Civil Misc. 564/2019 (EVIDENCE)	12-02-2021	M.G.Boregowda Vs Assistant Executive Engineer	Dakshinamurthy M.
10	Civil Misc. 568/2019 (FOR ENQUIRY)	16-02-2021	Basavaraju K.N. Vs Power Greed Corporation of India Ltd	Lokesh D M
11	Civil Misc. 680/2019 (EVIDENCE)	18-02-2021	R.C.Anandamurthy Vs The Manager Power Greed Corporation of India Ltd	Girish
12	Civil Misc. 681/2019 (await notice)	18-02-2021	Venkataramaiah Vs The Manager Power Greed Corporation of India Ltd	Girish

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	Civil Misc. 683/2019 (await notice)	18-02-2021	Chandrakala Vs The Manager Power Greed Corporation of India Ltd	Girish
14	Civil Misc. 689/2019 (await notice)	18-02-2021	Lakshmikantha Vs The Manager Power Greed Corporation of India Ltd	Girish
15	Civil Misc. 690/2019 (await notice)	18-02-2021	Shivanna Vs The Manager Power Greed Corporation of India Ltd	Girish
16	EX 479/2019 (STEPS)	23-02-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Jareen Khanum	Lokesh T H
17	EX 480/2019 (STEPS)	23-02-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Baba.G	Lokesh T H
18	EX 571/2019 (STEPS)	23-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Zameer.M.	Lokesh T H
19	EX 572/2019 (STEPS)	23-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Paramashanthaiah.B.S	Lokesh T H
20	EX 576/2019 (STEPS)	23-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Gufran.S.M	Lokesh T H
21	EX 577/2019 (STEPS)	23-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Gangamma	Lokesh T H
22	EX 578/2019 (STEPS)	23-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Manjunatha	Lokesh T H
23	EX 579/2019 (STEPS)	23-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Iliyaz Pasha	Lokesh T H
24	EX 476/2019 (STEPS)	25-02-2021 (02.45 PM to 05.45PM)	Govindaraju.T Vs The Manager, Bharati AXA General Insurance Co.	Venkatesh K C

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	Civil Misc. 290/2019 (FOR ENQUIRY)	01-03-2021	Rangayya Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Hariprasad M.B.
26	Civil Misc. 291/2019 (FOR ENQUIRY)	01-03-2021	Hanumantarayappa Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Hariprasad M.B.
27	Civil Misc. 292/2019 (FOR ENQUIRY)	01-03-2021	Hanumakka Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Hariprasad M.B.
28	Civil Misc. 340/2019 (FOR ENQUIRY)	01-03-2021	Hanumanthamma Vs Deputy General Manager, M/s Power Grid Corporation Of India Limited	Obalesha
29	Civil Misc. 418/2019 (STEPS)	02-03-2021	Mohan Kumar Vs The Manager, Powergrid Corporation of India Ltd.,	Girish
30	Civil Misc. 419/2019 (STEPS)	02-03-2021	Kanakamma Vs The Manager, Powergrid Corporation of India Ltd.,	Girish
31	Civil Misc. 420/2019 (STEPS)	02-03-2021	Lakshmaiah Vs The Manager, Powergrid Corporation of India Ltd.,	Girish
32	Civil Misc. 421/2019 (STEPS)	02-03-2021	Srinivasa Vs The Manager, Powergrid Corporation of India Ltd.,	Girish
33	Civil Misc. 422/2019 (STEPS)	02-03-2021	Doddaiah Vs The Manager, Powergrid Corporation of India Ltd.,	Girish
34	Civil Misc. 423/2019 (STEPS)	02-03-2021	Narasimhaiah Vs The Manager, Powergrid Corporation of India Ltd.,	Girish
35	Civil Misc. 424/2019 (STEPS)	02-03-2021	Rangamma Vs The Manager, Powergrid Corporation of India Ltd.,	Girish
36	EX 684/2019 (STEPS)	06-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Ramanna.K.	Ganesh Prasad K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	EX 685/2019 (STEPS)	06-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Fairoz Pasha	Ganesh Prasad K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	CRL.R.P. 20/2020 (SETTLEMENT)		P.N.Ramaiah Vs Manjamma.S.K	Venkatesh K C
2	SPL.C 142/2020 (HBC)		Women Police Station Vs Manjunatha	P.P.
3	SPL.C 356/2020 (HBC)		Tiptur Rural Police station Vs Praveena H.L.	P.P.
4	SPL.C 252/2017 (Fixed Date for trial)		Thilak Park Police Vs Hidayath	Public Prosecutor
5	SC 309/2012 (ARGUMENTS)		Sira police Vs Mahanthesha	Public Prosecutor
6	SPL.C 399/2015 (EVIDENCE)		Tumkur Town Police Vs Niranjana	Public Prosecutor
7	SC 128/2017 (ARGUMENTS)		Koratagere police station Vs Ganganna	Public Prosecutor
8	SPL.C 348/2020 (SUMMONS)		Amruthur Police Station Vs Vijaykumar H.S.	P.P.
9	SPL.C 398/2020 (FIRST HEARING)		Women Police Station Vs Mohan Kumar	Public Prosecutor
10	CrI.Misc. 1187/2020 (FOR OBJECTION)		Renuka Raju alias Ramana Vs Kyathsandra Police station represented by Public Prosecutor,	Ganesh M.S.
11	CrI.Misc. 1189/2020 (FOR OBJECTION)		Anuprasad Vs Koratagere police station	S.M. Manjunatha
12	CrI.Misc. 1197/2020 (HEARING)		Yogish D.R @ Yoga Vs Turuvekere Police Station	P.Mahesh
13	CrI.Misc. 1208/2020 (FOR OBJECTION)		Bharathi K.N. Vs Kyathsandra Police station	Sundaresh C P

FIXING THE DATE FOR TRIAL

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	SC 91/2020 (EVIDENCE)		Amruthur Police Station Vs Devaraja @ Thimma	P P
SS TO WITNESSES				
15	SPL.C 34/2015 (EVIDENCE)		Koratagere Police Vs Rangappa	
16	SPL.C 426/2015 (EVIDENCE)		New Extension Police Vs Vishwanatha H R	Public Prosecutor
17	SPL.C 129/2016 (EVIDENCE)		Kunigal Police Vs Srinivasamurthy @ Srinivasa	Public Prosecutor
18	SPL.C 265/2017 (EVIDENCE)		Chelur Police Station Vs Prasanna Kumar	Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Civil Misc. 25/2015 (Respondent evidence) IA/1/2015		A.R.Ranaganathappa Vs The Asst. Commissioner and Competetent Authority, Gall Ltd	T.Rajanna
2	Civil Misc. 29/2015 (ARGUMENTS) IA/1/2015		S.R.Laxmanappa Vs The Asst. Commissioner and Competetent Authority, Gall Ltd	T.Rajanna
3	Civil Misc. 146/2016 (NOTICE)		Smt. Shakunthamma Vs Smt. S. Geetha	M.R. Nagabhushana
4	M.V.C. 213/2018 (EVIDENCE)		Fouzia Banu Vs Siddaraju M	Naveen Kumar
5	R.A. 125/2018 (ARGUMENTS)		smt. Bhagya alias Bhagyamma Vs Siddaramaiah	Ramesh
6	R.A. 126/2018 (ARGUMENTS)		Smt. Revamma Vs Smt. Bhagya alias Bhagyamma	N. Lokesh
7	R.A. 127/2018 (ARGUMENTS)		Jagadish Vs Smt. Bhagya alias Bhagyamma	Nagabhushana S N
8	R.A. 312/2018 (ARGUMENTS)		Padma alias Padmavathi Vs Hanumakka	V.R.Venkateshappa
9	R.A. 332/2018 (ARGUMENTS)		B.N.Basavaraju Vs Vijayakumar B.N.	M.E.Nijalingappa
10	R.A. 27/2019 (ARGUMENTS)		Nijanandamurthy Vs Mahalingaiah	N Basavaraju
11	R.A. 30/2019 (ARGUMENTS) IA/1/2019		Gangamma Vs N.K.Narasamma	G.Manjunath
12	R.A. 39/2019 (ARGUMENTS)		G.L.Venkatesh Vs SriHari	Anil J.K.
13	R.A. 281/2019 (await notice)		Mruthyunjaya Vs Nanjundamma	Bhasmangi Rudraiah H S
14	R.A. 44/2020 (ARGUMENTS)		Narasimhamurhty Vs Hanumantharaya	Mallikarjunaiah M
15	R.A. 204/2020 (NOTICE) IA/1/2020		Special Land Acquisition officer Vs Akkamma	Gangadharaiah

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16	A.C. 1/2020 (FOR OBJECTION) IA/1/2020		G.R.Amarnath Vs M/s G.H.Veeranna and Sons	K.S.Shivakumar
17	R.A. 262/2020 (NOTICE) IA/1/2020 IA/2/2020		Balappa, S/o Dasappa dead by LRs., 1.a. Muttanamma Vs Puttarangamma W/o Dandeppa, dead by L.Rs., a) Dandeppa	Hariprasad M.B.
Cases listed below are adjourned due to Covid 19				
18	R.A. 160/2020 (NOTICE)	01-03-2021	Shankarappa Vs Sharada Bai	Jagannatha.R
19	Civil Misc. 94/2020 (NOTICE)	01-03-2021	Savitramma Vs The Chief Engineer	P.R.Jayarangaiah
20	R.A. 211/2020 (await notice)	01-03-2021	Bhuvan D. Vs Pavithra	Somashekhara B
21	R.A. 218/2020 (NOTICE)	01-03-2021	Arun KUmar Vs Akhila M.Bondade	D.P.Kiran Kumar
22	Civil Misc. 270/2020 (await notice)	01-03-2021	Siddalingamma Vs The Manager, Power Grid Corporation of India Limited	M.E.Nijalingappa
23	M.V.C. 960/2020 (NOTICE) IA/1/2020	04-03-2021	Shivalingaiah Vs J.K.Sujith	Palakshaiah B C

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Crl.Misc. 1177/2020 (HEARING)		Ramesha Vs State by Sira Police station, Sira	B. Eraiah

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	R.A. 288/2017 (AWAIT ORDERS)		Nanjegowda Vs Puttathayamma	Rangaraju T G
2	Civil Misc. 227/2013 (ARGUMENTS)		Bojamma Vs The Superintendent Engineer, Elect. K.P.T.C.L.	Sannalingaiah
3	R.A. 8/2018 (ARGUMENTS)		Rathnamma Vs Rangaswamaiah	Raghu V.L.
4	R.A. 30/2018 (ARGUMENTS)		Shyla Vs Umadevi	B.A. Rangaraju
5	M.V.C. 1098/2018 (EVIDENCE)		Hanumantharayappa Vs Vadana.S	Hanumantharaj
6	M.V.C. 1224/2018 (EVIDENCE)		Narayanappa Vs The Managing Director, K.S.R.T.C.,	H.B.Guru Kiran
7	R.A. 352/2018 (HEARING)		Kumbaiah Vs Narasimhamurthy	T.N.Narayanaswamy
8	M.V.C. 1445/2018 (EVIDENCE)		Harish.H.S. Vs Mahesh.H.M.	H.V.Mallikarjunaiah
9	M.V.C. 540/2019 (EVIDENCE)		Shivakumar Vs Renuaradhya	B.C.Shivakumar
10	M.V.C. 595/2019 (EVIDENCE)		Parashuram Vs Narasimhamurthy	Ansar Pasha M
11	M.V.C. 677/2019 (EVIDENCE)		Doddaiah Vs Manjunatha.N.D	M.C.Lokesh
12	M.V.C. 845/2019 (EVIDENCE)		Shivalingamurthy Vs Hamsa.S.U	B.S.Doreswamy
13	M.V.C. 853/2019 (EVIDENCE)		Hanumanthaiah Vs Bhyrappa.R	Ramesh S
14	R.A. 241/2019 (petition amendment) IA/1/2019		H.B.Vasanthkumar Vs Siddagangamma	Ashwathnarayana.H.A
15	R.A. 224/2020 (NOTICE)		Gangadharaiah Vs Special Land Acquisition officer	Gangadharaiah

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Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	M.V.C. 520/2020 (await notice)		Sreerama reddy Vs Ashrith N.	Narasimhamurthy
17	R.A. 243/2020 (FOR OBJECTION) IA/1/2020		B.K.Abdul Jabbar Dead by his LRs. 1. B.K.Shafi Ahammad Vs Assistant Commissioner, Land Acquisition Officer	H.N.Devaraju
18	EX 238/2020 (NOTICE)		M/S Shriram City Union Finance Co.Ltd Vs Babu	Ganesh Prasad K.
19	EX 241/2020 (NOTICE)		M/S Shriram City Union Finance Co.Ltd Vs Uday Kumar	Ganesh Prasad K.
20	EX 245/2020 (NOTICE)		M/S Shriram City Union Finance Co.Ltd Vs Ramanjaneya	Ganesh Prasad K.
21	M.V.C. 962/2020 (NOTICE) IA/1/2020		Mahadevamma Vs Madhu H.R.	S.Manjunatha
Cases listed below are adjourned due to Covid 19				
22	Civil Misc. 238/2013 (ARGUMENTS)	23-01-2021	B.C. Bhadregowda Vs The Executive Engineer, KPTCL, Tumkur	P.R. Jayarangaiah
23	Civil Misc. 34/2015 (ARGUMENTS)	23-01-2021	K.H. Siddaramaiah Vs The Asst. Commissioner and Competent Authority, Gail Ltd	T.K. Surendra Singh
24	Civil Misc. 6/2017 (FOR OBJECTION)	23-01-2021	Dasappa Vs Kudugi Transmission Ltd.,	T. Rajanna
25	Civil Misc. 7/2017 (ARGUMENTS)	23-01-2021	Siddaramaiah Vs The Assistant Commissioner and Competent Authority, Gail (India) Ltd.,	T. Rajanna
26	EX 31/2017 (STEPS)	23-01-2021	Shantha Kumari Vs The Manager, The New India Assurance Co. Ltd.,	M.N.Kumaraswamy
27	Civil Misc. 37/2017 (ARGUMENTS)	23-01-2021	Ramachar Vs The Assistant Commissioner and competent Authority Gail (India) Ltd, Bangalore	T.S. Natarajaiah

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VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	Civil Misc. 42/2017 (ARGUMENTS)	23-01-2021	Rajanna Vs The Assistant Commissioner and Competent Aughtority. Gail INdia Ltd.	
29	EX 211/2017 (STEPS)	23-01-2021	Kotak Mahendra Bank Ltd Vs Panchaksharaiah S	Poornima
30	Civil Misc. 222/2017 (EVIDENCE)	23-01-2021	Govindaiah alias Govindappa Vs Kudgi Transmission Ltd, Bangalore	T. Rajanna
31	Civil Misc. 232/2017 (HEARING)	23-01-2021	Dr. G.B. Chaitra Vs The Assistant Commissioner and the land acquisition Officer, bangalore sub division	G.B.Halappa
32	Civil Misc. 233/2017 (HEARING)	23-01-2021	Muddaraju Vs The Assistant Commissioner and the land acquisition Officer, bangalore sub division	G.B. Halappa
33	Civil Misc. 234/2017 (HEARING)	23-01-2021	D.M. Sharada Vs The Assistant Commissioner and the land acquisition Officer, bangalore sub division	G.B. Halappa
34	Civil Misc. 236/2017 (EVIDENCE)	23-01-2021	Lakshamma Vs The Managing Director, Power Grid Corporation of India Ltd.,	Ramesh Babu T R
35	M.V.C. 1003/2017 (NOTICE)	23-01-2021	Mahabbob Pasha Vs Fayaz Pasha	A. Kaleemulla
36	Civil Misc. 262/2017 (EVIDENCE)	23-01-2021	Eramma Vs Executive Engineer, (Elecl) Bruhath Kamagari Vibhaga, Karnataka Powr Transmission ltd, Tumkur	N.K.Naveenkumar
37	M.V.C. 13/2018 (EVIDENCE)	30-01-2021	Sundramma Vs Sheela Sathish P	Manjunatha R
38	Civil Misc. 80/2018 (APPEARANCE OF PARTY)	30-01-2021	K.R. Ravikumar Vs The Assistant Commissioner and the Land Acquiision officer, Bangalore- Sub Division, Bangalore	K.C. Nagaraju

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Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	EX 186/2018 (STEPS)	30-01-2021	Sri rama Transport Finance Co. LTD Vs Mr. Peddaiah	Girish HV
40	EX 288/2018 (STEPS)	30-01-2021	Sri rama Transport Finance Co. LTD Vs Mr. Mohankumar M.N.	Girish HV
41	EX 456/2018 (STEPS)	30-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Shivakumar	Gireesh.H.V
42	M.V.C. 442/2020 (NOTICE)	30-01-2021	Basavarya @ Swamy Vs Mohamad Anif	Chaluvaraja A.

Prl. District and Sessions Judge

Sri. N. Krishnaiah

**Addl. District and Sessions Judge-FTSC-I, Tumakuru (Spl. Court for Trial of cases under
POCSO Act)**

Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 328/2020 (HBC)		Handanakere Police station Vs Kumar	Public Prosecutor
2	SPL.C 382/2019 (Fixed Date for trial)		Huliyur Police station Vs Vasanthakumara	Public Prosecutor
3	SPL.C 393/2019 (Fixed Date for trial)		Women Police Station Vs Manjunatha	Public Prosecutor
4	SPL.C 106/2016 (EVIDENCE)		Turuvekere Police Vs Deva @ Devaraju	Public Prosecutor
5	SPL.C 2/2018 (EVIDENCE)		Pavagada Police Station Vs Chandrashekar	Public Prosecutor
6	SPL.C 328/2018 (EVIDENCE)		Tavarekere Police station Vs Prabhu B K	Public Prosecutor
7	SPL.C 151/2019 (EVIDENCE)		Madhugiri Police station Vs Shankara	Public Prosecutor
8	SPL.C 168/2019 (EVIDENCE)		Arasikere Police Station Vs Anjankumar	Public Prosecutor
9	SPL.C 246/2019 (EVIDENCE)		Nonavinakere Police Station Vs Manjunatha @Manja @Karadi	Public Prosecutor
10	SPL.C 264/2019 (EVIDENCE)		Kolala Police station Vs Nagaraju R	Public Prosecutor
11	SPL.C 384/2019 (EVIDENCE)		Sira Police Station Vs Javeed	Public Prosecutor
12	SPL.C 122/2020 (Await Report)		Women Police Station Vs Mohamed Gouse	P.P.
13	SPL.C 132/2020 (HEARING)		Koratagere Police Station Vs Basavaraju	P.P.
14	SPL.C 349/2020 (APPEARANCE OF ACCUSED)		Sira Police Station Vs Lingaraju	P.P.

Prl. District and Sessions Judge

Sri. N. Krishnaiah

**Addl. District and Sessions Judge-FTSC-I,Tumakuru (Spl. Court for Trial of cases under
POCSO Act)**

Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	SPL.C 350/2020 (APPEARANCE OF ACCUSED)		Madhugiri Police station Vs Yarrappa	P.P.
16	CrI.Misc. 1182/2020 (ORDERS)		Puttaraju Vs Kallambella Police station	C. Renukesh
17	CrI.Misc. 1190/2020 (FOR OBJECTION)		Lenish James @ Lenin Vs Women Police Station	Jayashankar B S
18	CrI.Misc. 1192/2020 (ARGUMENTS)		Manjunath Vs Kallambella Police station	Naveen Kumar N K
19	CrI.Misc. 1196/2020 (FOR OBJECTION)		Srinivasa Vs Kunigal Police station	Mahesh P
20	CrI.Misc. 1198/2020 (FOR OBJECTION)		Murali M.J. Vs Turuvekere Police Station	A.R.Shivakumar

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	SPL.C 218/2014 (SUMMONS)		State by Lokayuktha Police, Tumkur. Vs T.S.Anjanappa	Public Prosecutor
2	SPL.C 80/2015 (ARGUMENTS)		Lokayuktha Police Vs H Basavaiah @ Basavaiah	Shivakumar Biligere
3	SPL.C 253/2015 (EVIDENCE)		Lokayuktha Police Vs C Padmavathi	public Prosecutor
4	SPL.C 107/2016 (ACCUSED STATEMENT u/s 313 CrPC)		Lokayuktha Police Vs S V Renukappa	P Mahesh Public Prosecutor
5	SPL.C 267/2016 (EVIDENCE)		Lokayuktha Police Vs Ramaiah S	T S Krishnashastry Public Prosecutor
6	SPL.C 332/2019 (EVIDENCE)		Anti corruption Bureau Police station Vs Nagaraju D.M.	R Sathish Public Prosecutor
7	SPL.C 392/2019 (SUMMONS)		Anti corruption Bureau Police station Vs Mariyappa H	R Jagannath Public Prosecutor Mallikarjuna S K

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PREVENTION OF CORRUPTION ACT)
Cause List Date: 18-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
()				
02.45 PM to 05.45PM				
1	M.V.C. 1078/2020 (Issues notice to the respondent)		KEMPAMMA Vs RAMESH A G	Manjamma K R
2	M.V.C. 649/2019 (EVIDENCE)		Jayamma Vs Sarveshachar	M.Narayan Narayan M
3	M.V.C. 1044/2019 (EVIDENCE)		Ruben.V Vs Vijayaraj	Sandeep.T.L
4	EX 383/2019 (STEPS)		Karnataka State Industrial and Infrastructure Development Corporation Limited Vs M/s Eshwar Offset Printers	Harishbabu M S
5	M.V.C. 1339/2019 (STEPS)		Vipin Kumar K.R. Vs Nataraj	Kariyanna GH
6	P and SC 6/2019 (await notice) IA/1/2019		Raghavendra Vs Usha	Poonam.N
7	M.V.C. 1466/2019 (EVIDENCE)		Madappa Vs Vice Chairman and Managing Director ASPRTC.,	Sanneerappa G.H. N Basavaraju
8	Civil Misc. 617/2019 (STEPS)		Special Land Acquisition officer and Competent Authority Vs N.Pravinna Kumar	Prakasha Angadi.B.V Krishnappa
9	Civil Misc. 632/2019 (FOR OBJECTION)		Special Land Acquisition officer and Competent Authority Vs R.Mahalingaiah	Prakash Angadi.B.V Shivakumar Biligere
10	Civil Misc. 633/2019 (FOR OBJECTION)		Special Land Acquisition officer and Competent Authority Vs Panchaksharaiah	Prakash Angadi.B.V Muralikrishna
11	M.V.C. 1503/2019 (EVIDENCE)		Siddalingaiah Vs Srinivasamurthy N.M.	Chandrashekar M S
12	M.V.C. 144/2020 (written statement of R2)		Sahira Banu Vs Ayub Khan Mohammed	Zafrulla Khan

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Sri. Sudhindranath S
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PREVENTION OF CORRUPTION ACT)
Cause List Date: 18-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	M.V.C. 145/2020 (await notice)		Rafi Ulla Khan Vs Ayub Khan Mohammed	Zafrulla Khan
14	M.V.C. 146/2020 (await notice)		Zaina Khan Vs Ayub Khan Mohammed	Zafrulla Khan
15	M.V.C. 363/2020 (NOTICE)		Jagannatha R. Vs Girisha Y.S.	Doreswamy B S
16	M.V.C. 502/2020 (await notice)		Keerthana N. Vs K.Basavarajegowda	C.Sureshkumar
17	M.V.C. 503/2020 (await notice)		Lalithamma Vs K.Basavarajegowda	C.Sureshkumar
18	M.V.C. 613/2020 (await notice)		Meenakshi S Angadi Vs Palanivel	Doreswamy B S
19	Civil Misc. 276/2020 (FOR ENQUIRY)		Vijayambika Vs Deputy General Manager, M/s Power Grid Corporation of India Limited	Jayarangaiah P R
20	M.V.C. 715/2020 (await notice)		Renukamma Vs Kiran C. Hegade	Chandrashekaraiiah A.S.
11.00 AM to 02.00PM				
21	R.A. 68/2015 (JUDGEMENT) IA/2/2015 IA/1/2015		K.C. Jayanna Vs K.S. Basavarajaiah dead by his L.Rs. 1a Sowbhagya	Rajanna K C Ranganathreddy H V
22	R.A. 94/2016 (Respondent Arguments)		Gangamma Vs Nellamma	S.K. Mallikarjuna
23	R.A. 95/2016 (ARGUMENTS) IA/1/2016		Neelamma Vs Gangamma	S. Mukunda Mallikarjuna S K
24	REV (RENT) 1/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		D.Ravishankar Vs M.Kumari Kusuma	Jagadeeshachari
25	R.A. 247/2019 (ARGUMENTS)		Suramma @ Suryalakshmi S. Vs B.K.Gangadharappa	Venkatesh

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PREVENTION OF CORRUPTION ACT)
Cause List Date: 18-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	R.A. 248/2019 (ARGUMENTS)		Rajendraprasad Vs B.K.Gangadharappa	Borappa K
27	R.A. 253/2019 (ARGUMENTS) IA/1/2019		B.K.Gangadharappa Vs Shrinivasa	Mallikarjunaiah M
28	R.A. 24/2020 (ARGUMENTS)		N.Nataraj Vs Smt.Garuda Rangamma	H M T
29	R.A. 47/2020 (NOTICE)		Kareem Pasha Vs Saleem Khanum Dead by LRs.	G.H.S
30	R.A. 62/2020 (ARGUMENTS)		T.P.Rajanna Vs Gangaramaiah	Narayanaswamy T N
31	R.A. 71/2020 (HEARING)		Thamanna Kousar Vs Gangaramaiah	DP Kirankumar Jagannatha.K.S
32	R.A. 120/2020 (Respondent Arguments)		Bommakka Vs Chikkamma	D P Kirankumar Krishnaiah C
33	R.A. 223/2020 (ARGUMENTS)		G.S.Mallesappa Vs G.S.Somashekar	S Manjunatha Halappa G B
Cases listed below are adjourned due to Covid 19				
34	M.V.C. 1131/2017 (STEPS)	07-01-2021	Rahul S Vs Thimmaiah C	Kumaraswamy C S
35	M.V.C. 1281/2017 (STEPS)	07-01-2021	Lakshmidevi Vs Ramesh.R.J.	V.R.Venkateshappa IMTIYAZ AHMED
36	M.V.C. 913/2019 (STEPS)	07-01-2021	Kenchappa Vs Mirza Arun Zeeb Baig	Kariyanna.G.H KM chandrashekaraiah
37	EX 380/2019 (NOTICE)	07-01-2021	Satish Kumar.G.V Vs Vishwa Vijetha Chits(R) Pvt.Ltd.,	Borappa.K
38	EX 481/2019 (NOTICE)	07-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Mahadeva.K.N	Lokesh T H

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PREVENTION OF CORRUPTION ACT)
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	EX 589/2019 (NOTICE)	07-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Shahat Ali.K	Sannamarappa J B
40	EX 590/2019 (STEPS)	07-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Naveen Kumar.S.J	Sannamarappa J B
41	EX 591/2019 (STEPS)	07-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Ranganatha.P	Sannamarappa J B
42	EX 592/2019 (NOTICE)	07-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Suresha	Sannamarappa J B
43	EX 593/2019 (STEPS)	07-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Ranganatha.Y.R	Sannamarappa J B
44	EX 594/2019 (STEPS)	07-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Riyaz Ahammed	Sannamarappa J B
45	EX 595/2019 (STEPS)	07-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Manjunatha.H	Sannamarappa J B
46	EX 617/2019 (STEPS)	07-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Shamshuddeen	Ganesh Prasad K
47	EX 618/2019 (NOTICE)	07-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Maruthi.H	Ganesh Prasad K
48	EX 619/2019 (NOTICE)	07-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Mohammed Thoufiq.M	Ganesh Prasad K
49	EX 620/2019 (NOTICE)	07-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Ghouse Madeen	Ganesh Prasad K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
50	EX 233/2020 (await notice)	07-01-2021	Chikkamma Vs The Managing Director., Karnataka State Road, Transportation Corporation.,	Chandrashekaraiiah A S
